

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000032/2022	RENUBALA SABAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// () //
2	BLAPL/0006711/2022	GOPABANDHU MAHANANDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	ATTABIRA /83 /2022 () //
3	BLAPL/0006712/2022	SUBIR BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /59 /2021 () //
4	BLAPL/0006713/2022	PAPU SINGH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JAGATPUR /474 /2020 () //
5	BLAPL/0006714/2022	TARUN KUMAR DUDEJA VS STATE OF ODISHA	TAPOBANTA BARIK VS	EOW,BHUBANESWAR /9 /2022 () //
6	BLAPL/0006715/2022	K.KRISHNAMURTY RAO VS STATE OF ODISHA	ASHOK DAS VS	RAYAGADA /34 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000013/2022
7	BLAPL/0006716/2022	KRUSHNA KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	SUNABEDA /149 /2021 () //
8	BLAPL/0006717/2022	RATNAKAR NAYAK VS STATE OF ODISHA	ARJEET MISHRA VS	JEYPORE MAHILA /95 /2021 () //
9	BLAPL/0006718/2022	DENGA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /15 /2020 () //
10	BLAPL/0006719/2022	ROHIT KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
11	BLAPL/0006720/2022	RUSHI @ RUSHAVA NAIK VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	CHHENDIPADA /313 /2022 () //

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12	BLAPL/0006721/2022	SIPUN MAHANA @ ASISH VS STATE OF ODISHA	RAMAKANTA SAHOO VS	KEONJHAR SADAR /331 /2017 () //
13	BLAPL/0006722/2022	MD. IJAJ @ MD. AJAZ VS STATE OF ODISHA	ABHISHEK DASH VS	MOHANA /170 /2021 () //
14	BLAPL/0006723/2022	SONU KUMAR JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KANDHEIGOLE /150 /2021 () //
15	BLAPL/0006724/2022	KUNI NAIK VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	SAMBALPUR VIGILANCE /24 /2022 () //
16	BLAPL/0006725/2022	NATHA SELMA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /344 /2020 () //
17	BLAPL/0006726/2022	RAJU MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /173 /2021 () //
18	BLAPL/0006727/2022	CHANDRAMANI @ KALIA SENAPATI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KAPTIPADA /167 /2022 () //
19	BLAPL/0006728/2022	RAKESH SAMAL VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	DHARAKOT PS /117 /2021 () //
20	BLAPL/0006729/2022	RANJIT KUMAR SRIVASTAVA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
21	BLAPL/0006730/2022	ABHAYA KUMAR MALLIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARI /158 /2022 () //
22	BLAPL/0006731/2022	DHRUTIBANDHU PATRA @ BADAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARBIL /54 /2022 () //
23	BLAPL/0006732/2022	KRUSHNA CHANDRA PARIDA	SRIKAR KUMAR RATH	RAMBHA (KHALLIKOTE) /203 /2022

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		VS	VS	()
24	BLAPL/0006733/2022	STATE OF ODISHA DHANU MAJHI	SUBRATA PANDA	// DAITARI /26 /2022
		VS	VS	()
25	BLAPL/0006734/2022	STATE OF ODISHA BHARAT CHANDRA MALIK	SURENDRA PRASAD BARIK	// NEMALO /43 /2022
		VS	VS	()
26	BLAPL/0006735/2022	STATE OF ODISHA DATTA BAVAN KALE	BABITA SAHU	// CHITRAKONDA /7 /2022
		VS	VS	()
27	BLAPL/0006736/2022	STATE OF ODISHA SANTOSH SENAPATI	SAMVIT MOHANTY	// BALIKUDA /142 /2022
		VS	VS	()
28	BLAPL/0006737/2022	STATE OF ODISHA DUSHMANTA BHUE	RABINDRANATH PRUSTY	// JHARSUGUDA /111 /2022
		VS	VS	()
29	BLAPL/0006738/2022	STATE OF ODISHA TIKI @ TIKAYAT GIRI	PARTHA SARATHI NAYAK	// KARANJIA /105 /2022
		VS	VS	()
30	BLAPL/0006739/2022	STATE OF ODISHA ROHIT SAHU	SATYA NARAYAN MISHRA 4	// NARLA /92 /2022
		VS	VS	()
31	BLAPL/0006740/2022	STATE OF ODISHA RAJENDRA KUMAR SETHI	SATYA NARAYAN MISHRA 4	// JAGATPUR /215 /2022
		VS	VS	()
32	BLAPL/0006741/2022	STATE OF ODISHA NIGAM NAYAK	RAMDAS ACHARY	// PHIRINGIA /85 /2022
		VS	VS	()
33	BLAPL/0006742/2022	STATE OF ODISHA NAGEN @ KAPILA NAIK	UDIT RANJAN JENA	// PURUNAKATAK /79 /2022
		VS	VS	()
34	BLAPL/0006743/2022	STATE OF ODISHA SUSHANTA BISOI	SURYAKANTA DASH	// JEYPORE MAHILA /76 /2021
		VS	VS	()

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35	BLAPL/0006744/2022	STATE OF ODISHA SANKAR @ SHENKARAO KOLAKA VS	DIPTI RANJAN BHOKTA VS	// BANDHUGOAN /120 /2021 ()
36	BLAPL/0006745/2022	STATE OF ODISHA GOLEKH BISWAL VS	PRATIK DASH VS	// MAHAKALPARA /75 /2004 ()
37	BLAPL/0006746/2022	STATE OF ODISHA ANIRUDHA MALLICK VS	AMITAV TRIPATHY VS	// / /0 ()
38	BLAPL/0006747/2022	STATE OF ODISHA GOVIND SABAR VS	SUCHIT KUMAR NAYAK VS	// MOHANA /64 /2021 ()
39	BLAPL/0006748/2022	STATE OF ODISHA CHANDRAMOHAN MAJHI VS	RAJENDRA NARAYAN ROUT VS	// BETNOTI /290 /2021 ()
40	BLAPL/0006749/2022	STATE OF ODISHA DUMAR BAGH @ SURU VS	SURYAKANTA DWIBEDI VS	// TENTULIKHUNTI /174 /2021 ()
41	BLAPL/0006750/2022	STATE OF ODISHA PRADIP KANHAR VS	AMITAV TRIPATHY VS	// / /0 ()
42	BLAPL/0006751/2022	STATE OF ODISHA SK. JAMIR @ CHHOTU VS	AMULYA RATNA PANDA VS	// SPL.TASK FORCE /28 /2020 ()
43	BLAPL/0006752/2022	STATE OF ODISHA SK. MAMTAJ @ MANTAJ VS	AMULYA RATNA PANDA VS	// JALESWAR /53 /2020 ()
44	BLAPL/0006753/2022	STATE OF ODISHA MANOJ KUMAR PATRA VS	BIPIN KUMAR NAYAK VS	// PIPLI /100 /2022 ()
45	BLAPL/0006754/2022	STATE OF ODISHA GANESH SAMANTARAY @ PABITRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// JANKIA P.S. /102 /2017 () //

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46	BLAPL/0006755/2022	AJAYA MACHHA VS STATE OF ODISHA	TANMAYA MISHRA VS	CHITRAKONDA /111 /2021 () //
47	BLAPL/0006756/2022	BATUA @ NIRANJAN ROUT VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	KHANTAPADA /10 /2022 () //
48	BLAPL/0006757/2022	MANOJ KUMAR PATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /392 /2021 () //
49	BLAPL/0006758/2022	SUMANTA PADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	LARAMBA /37 /2021 () //
50	BLAPL/0006759/2022	KODANDA JOSHI VS STATE OF ODISHA	S.K.SAMAL VS	SINDHIKELA PS /24 /2022 () //
51	BLAPL/0006760/2022	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /267 /2019 () //
52	BLAPL/0006761/2022	PRAKASH @ P. KESU REDDY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHARABEL NAGAR P.S. /53 /2022 () //
53	BLAPL/0006762/2022	VIKASH KUMAR VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BHUBANESWAR G.R.P.S. /61 /2022 () //
54	BLAPL/0006763/2022	NARAYAN HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	KUNDRA /29 /2022 () //
55	BLAPL/0006764/2022	FARUK KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /24 /2022 () //
56	BLAPL/0006765/2022	AMRUTI SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /462 /2022 () //
57	BLAPL/0006766/2022	OM PRAKASH SAHU	AKSHAYA KUMAR SAHOO	DEOGARH /462 /2022

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		VS	VS	()
58	BLAPL/0006767/2022	STATE OF ODISHA MANOJ KUMAR PATRA	BIPIN KUMAR NAYAK	// PIPLI /398 /2021
		VS	VS	()
59	CMAPL/0000279/2022	STATE OF ODISHA BHISMA DEV BAG	ADV.	//
		VS	VS	()
60	CMAPL/0000280/2022	STATE OF ODISHA MAHAMAD RAFIQUE	ADV.	//
		VS	VS	()
61	CMAPL/0000281/2022	SECY. FOREST AND ENVIRONMENT DEPT. TAPAN DAS	ADV.	//
		VS	VS	()
62	CMAPL/0000282/2022	STATE OF ODISHA HARIOM BABA ANANTA BANA GOMANDIR GOSALASHRAM TRUST	ADV.	//
		VS	VS	()
63	CMAPL/0000283/2022	STATE OF ODISHA LOKANATH BARIK	ADV.	//
		VS	VS	()
64	CMP/0000629/2022	SUB COLLECTOR,CHAMPUA SMITARANI SAHOO	MANAS RANJAN PANDA	//
		VS	VS	()
65	CMP/0000630/2022	PRAKASH KUMAR DASH SULEKHA CHANDRA BEURA	NIRANJAN LENKA	//
		VS	VS	()
66	CMP/0000631/2022	ALEKHA CHANDRA BEURA P.K.MAYUDIN	IQBAL SHABIYA	//
		VS	VS	()
67	CMP/0000632/2022	KOTINI SUDHAKAR RAO HADIBANDHU DALUA	H.N. MOHAPATRA	//
		VS	VS	()
68	CMP/0000633/2022	APARTI DALUA GIRISH CHANDRA POLAI	PRASANTA KUMAR NANDA	//
		VS	VS	()

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69	CONTC/0004536/2022	TAYI BALARAM KISHEN GOURANGA CHARAN PRADHAN VS	ADV VS	// // 0
70	CONTC/0004537/2022	BRUNDABAN SATPATHY, DIRECTOR ELEMENTARY EDU. SHASHANKA SHEKHAR JENA VS	ADV VS	// // 0
71	CONTC/0004538/2022	BISHNU CHARAN SUTAR, OEWS I, D.E.O, BALASORE SAROJ KUMAR TRIPATHY VS	ADV VS	// // 0
72	CONTC/0004539/2022	BISHNUPADA SETHI, I.A.S. AJAY KUMAR DAS VS	ADV VS	// // 0
73	CONTC/0004540/2022	S.TRINATH RAO, DISTRICT WELFARE OFFICER, KORAPUT ANUPAMA KUMARI PATRA VS	ADV VS	// // 0
74	CONTC/0004541/2022	BHASKAR SHARMA, I.A.S PITABASH HANSDAH VS	ADV VS	// // 0
75	CONTC/0004542/2022	ANU GARG, I.A.S PRAVAKAR BEHERA VS	ADV VS	// // 0
76	CONTC/0004543/2022	ANU GARG, I.A.S. BIBHUTI BHUSAN KAR VS	AUROBINDA SAHOO VS	// // 0
77	CONTC/0004544/2022	SASWAT MISHRA, I.A.S. SRIDHAR SAHOO VS	ADV VS	// // 0
78	CONTC/0004545/2022	BISHNUPADA SETHI, I.A.S SUSANTA KUMAR PATEL VS	ADV VS	// // 0
79	CONTC/0004546/2022	BISHNUPADA SETHY, I.A.S. PM/S. SHREE LAXMI DOMESTIC GAS SUPLIERS VS	ADV VS	// // 0
		SHRIKANT MADHAV VAIDYA, IOCL		//

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80	CONTC/0004547/2022	BIJAYA KUMAR GOUDA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
81	CONTC/0004548/2022	PRATAP KUMAR BEHERA VS ANU GARG, I.A.S.	LAXMI KANTA MOHANTY VS	// 0 //
82	CONTC/0004549/2022	BHABANISANKAR MOHAPATRA VS STATE OF ODISHA	ADV VS	// 0 //
83	CONTC/0004550/2022	BISWA RANJAN MOHAPATRA VS YADULA BIJAYA, DIRECTOR, ANIMAL HUSBANDRY AND VETEINARY SERVICES.	ASHOK KUMAR SARANGI VS	// 0 //
84	CONTC/0004551/2022	DOLA GOBINDA SAHU VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
85	CONTC/0004552/2022	LAXMIDHAR MAHAPATRA VS ANU GARG, PRINCIPAL SECY., W.R DEPT	ADV VS	// 0 //
86	CONTC/0004553/2022	BISWANATH SAHOO VS BHABANI SANKAR CHAINY, COLLECTOR AND D.M CUTTACK.	ADV VS	// 0 //
87	CONTC/0004554/2022	JAGDISH PRASAD SAMANTRAY VS SANJEEV CHOPRA, I.A.S.	ADV VS	// 0 //
88	CONTC/0004555/2022	DR. MINAKETAN PANI VS SASWAT MISHRA, I.A.S.	ADV VS	// 0 //
89	CONTC/0004556/2022	GOURI SHANKAR ACHARYA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
90	CONTC/0004557/2022	DURGA PRASAD NAYAK VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
91	CONTC/0004558/2022	MUKUNDA CHARAN NAYAK	ADV	//

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		VS	VS	()
92	CONTC/0004559/2022	DR. MONA SHARMA, I.A.S. SINDHUSUTA GAHIR	ADV	//
		VS	VS	()
93	CONTC/0004560/2022	SATYABRATA SAHU, I..A.S. NIMAIN CHARAN OJHA	ADV	//
		VS	VS	()
94	CONTC/0004561/2022	PRAVAS KUMAR MAJHI, S.E.(R AND B) DIVISION-1, CUTTACK PADMA CHARAN DEHURY	ADV	//
		VS	VS	()
95	CONTC/0004562/2022	SUVENDU KANUNGO, ADDITIONAL SECY, H AND UD DEPT MANORAMA MOHAPATRA	ADV.	//
		VS	VS	()
96	CONTR/0000035/2022	RABINDRA KUMAR PRADHAN,OAS(I),TAHASILDAR,PURI SADAR SARASWATI BEHERA	ADV	//
		VS	VS	/ /0
97	CONTR/0000036/2022	BRIJESH KUMAR RAI, I.P.S. PUSPALATA JENA	SK.ZAFARULLA	//
		VS	VS	()
98	CRLA/0000561/2022	BASUDEV JAYASINGH,IIC,NILAGIRI SAMEER @ SAMIRUL SHEIKH @ SAMIRUL SHEIKH	RABINDRANATH PRUSTY	//
		VS	VS	BRAJARAJNAGAR /171 /2022
99	CRLA/0000562/2022	STATE OF ODISHA SANNIA @ ARJUN PURTY	BIDYUTLATA MOHANTY	//
		VS	VS	CDA-II /57 /2018
100	CRLA/0000563/2022	STATE OF ODISHA JITENDRA POLAI	JYOTIRMAYA SAHOO	//
		VS	VS	KODALA /79 /2021
101	CRLA/0000564/2022	STATE OF ODISHA LOKESH BHATRA	TAPAN JYOTI PANI	//
		VS	VS	ORKEL /83 /2016
102	CRLMA/0000159/2022	STATE OF ODISHA NANDA MONDAL	ADV.	//
		VS	VS	BADAMBADI /144 /2022
				()

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103	CRLMA/0000160/2022	STATE OF ODISHA BINODINI PARIDA VS	SUBASH CHANDRA ACHARYA VS	// CHANDRASEKHARPUR /482 /2020 ()
104	CRLMA/0000161/2022	STATE OF ODISHA KRUTIBASA DAS VS	ADV. VS	// S.P.(CID-CRL),CUTTACK /40 /2011 ()
105	CRLMC/0001934/2022	DEPUTY REGISTRAR,CUTTACK SANJEEB DAS@KANHA VS	GOPINATH MISHRA VS	// KUMBHARAPARA /182 /2015 ()
106	CRLMC/0001935/2022	STATE OF ODISHA SANJUKTA SAHU VS	DEEPALI MAHAPATRA VS	// ASKA /792 /2021 ()
107	CRLMC/0001936/2022	STATE OF ODISHA RABINDRANATH GHADEI VS	DEEPAK KU SAHOO VS	// KENDRAPARA /120 /2006 ()
108	CRLMC/0001937/2022	STATE OF ODISHA SHASHI BHUSAN BEHERA VS	ARIJEET MISHRA VS	// DHARMASALA /301 /2015 ()
109	CRLMC/0001938/2022	STATE OF ODISHA RABINDRA NATH SUBUDHI VS	BIBHU PRASAD DAS VS	// BANAPUR P.S. /113 /2022 ()
110	CRLMC/0001939/2022	STATE OF ODISHA RAJIB PARIDA@RAJIB KUMAR PARIDA VS	ROHIT RANJAN RAY VS	// FATEGARH /254 /2021 ()
111	CRLMC/0001940/2022	STATE OF ODISHA MADHUSMITA BARIK VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /186 /2021 ()
112	CRLMC/0001941/2022	STATE OF ODISHA CHANDRA SEKHAR SAHOO VS	RABINDRANATH PRUSTY VS	// PATTAMUNDAI /521 /2022 ()
113	CRLMC/0001942/2022	STATE OF ODISHA GAJENDRA PRASAD DAS VS	ANUP KUMAR PATTNAIK VS	// / /0 ()
		STATE OF ODISHA		//

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114	CRLMC/0001943/2022	SACHINDRA KUMAR SAMAL VS MADHUSMITA SAMAL@SWAIN	DEVASHIS PANDA VS	//0 ()
115	CRLMC/0001944/2022	DEBARAJ@DEVRAJ ROUT VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	//0 ()
116	CRLMC/0001945/2022	SOUBHAGINI PATTANAİK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	SALIPUR /109 /2014 ()
117	CRLMC/0001946/2022	SUSANTA KUMAR SATPATHY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	//0 ()
118	CRLMC/0001947/2022	BASANTA MANJARI BISWAL VS STATE OF ODISHA(VIG.)	SURYAKANTA JENA VS	BALASORE VIGILANCE /27 /2019 ()
119	CRLMC/0001948/2022	NAGENDRA BISWAL VS STATE OF ODISHA(VIG.)	SURYAKANTA JENA VS	BALASORE VIGILANCE /27 /2019 ()
120	CRLMC/0001949/2022	SOUBHAGYA SANKAR BISWAL VS STATE OF ODISHA(VIG.)	SURYAKANTA JENA VS	BALASORE VIGILANCE /27 /2019 ()
121	CRLMP/0001419/2022	A.HARIHAR REDDY VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	//0 ()
122	CRLMP/0001420/2022	DURGESH NANDINI VS PRATIKSMTI SWARUP	MINA KUMARI DAS VS	//0 ()
123	CRLMP/0001421/2022	PRADIPTA SAMAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 ()
124	CRLMP/0001422/2022	GURUNATH ROUT VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 ()
125	CRLMP/0001423/2022	AMAN DIXIT	SIDHESWAR MOHANTY	//0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0001424/2022	PRASANT KUMAR SWAIN	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0001425/2022	DEBASIS LENKA	SANJAY KUMAR DAS-2	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0001426/2022	M.MANMOHAN RAO	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0001427/2022	AJAY ROUT	MANAS RANJAN DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0001428/2022	PRATIVA PADHY	S.RATH	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
131	CRLMP/0001429/2022	RABI NAYAK	SURYAKANTA DASMOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0001430/2022	KAILASH CHANDRA SAHOO	RAKESH KUMAR ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0001431/2022	SANJUKTA ROUT	RAKESH KUMAR ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0001432/2022	RASMI PRAKASH SAHOO	MANAS RANJAN BADAJENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0001433/2022	AMIYA PATTANAİK	HEMANTA KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLREV/0000320/2022	HERAMBA RAJ SINGH DEO	SUSHANTA KUMAR JOSHI	GOLAMUNDA /17 /2014
		VS	VS	()

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137	CRLREV/0000321/2022	STATE OF ODISHA SATYANANDA PANDA VS	RANJAN KUMAR NAYAK VS	// //0 S.D.M.,JAJPUR(Jajapur *)
138	CRLREV/0000322/2022	STATE OF ODISHA SURATH CHANDRA NAYAK VS	GOPINATH MISHRA VS	CRMC/0001869/2017 VIGILANCE PS (BERHAMPUR) /27 /2001 ()
139	CRLREV/0000323/2022	STATE OF ODISHA (G.A) GAU GYAN FOUNDATION VS	NILAYA KANTA ROUT VS	// SIMULIA /211 /2021 ()
140	CRLREV/0000324/2022	STATE OF ODISHA GAU GYAN FOUNDATION VS	NILAYA KANTA ROUT VS	// SIMULIA /219 /2021 ()
141	CRP/0000015/2022	STATE OF ODISHA UCO BANK, ROURKELA BRANCH. VS	SUBRAT MISHRA VS	// // ()
142	FAO/0000270/2022	PURNIMA AGARWAL SUFALA SAHU VS	PRADEEP KUMAR MISHRA VS	// // ()
143	FAO/0000271/2022	UNION OF INDIA LEGAL MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD. VS	GOPAL CHANDRA SAMANTARAY VS	// // ()
144	FAO/0000272/2022	BIKAL NAIK ORIENTAL INSURANCE CO. LTD VS	SOMNATH ROY VS	// // ()
145	MACA/0000354/2022	BANITA MAJHI BHUPEN SAMAL VS	AKSHYANGSHU SEKHAR NANDY VS	// // ()
146	MATA/0000138/2022	JAGANNATH SENDHA BASANTI NAYAK VS	NITYANANDA MOHAPATRA VS	// // ()
147	MATA/0000139/2022	SATYASUNDAR NAYAK MANOJ KUMAR NAIK VS	PARTHA SARATHI DAS VS	// // ()
		CHIKIRANI NAIK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	MATA/0000140/2022	HARENDRA SAHU@CHINTU VS SANA KAUSHAR	KOUSIK ANANDA GURU VS	// 0 //
149	RPFAM/0000147/2022	SABITA SENAPATI VS LABANYA SENAPATI	MADHU BHAGAT VS	// JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal) Crp/0000043/2017
150	RPFAM/0000148/2022	DEBAKANTA PATI VS ANITA PATI	PRADEEP KUMAR DAS VS	// 0 //
151	RSA/0000160/2022	STATE BANK OF INDIA VS K.ALIVENI	PRADIPTA KUMAR MOHANTY VS	// 0 //
152	RSA/0000161/2022	MATAJI NAYAK VS MADHABI NAYAK	SUKANTA KUMAR NAYAK VS	// 0 //
153	RSA/0000162/2022	BHAKTARAM NAIK VS DURYODHAN BHOI	AMIT KUMAR NATH VS	// 0 //
154	RSA/0000163/2022	M/S. SARAOGI UDYOG PVT. LTD. VS M/S. GANESH ORES PVT. LTD	SOHAN MISHRA VS	// 0 //
155	TRP(C)/0000251/2022	SNITA PRADHAN VS LAXMIKANTA CHHOTRAY	HRUDANANDA MOHAPATRA VS	// 0 //
156	TRP(C)/0000252/2022	SNITA PRADHAN VS LAXMIKANTA CHHOTRAY	H.N.MOHAPATRA VS	// 0 //
157	TRP(C)/0000253/2022	SUBHASHMITA PALEI @ MAJHI VS MADHAB CHANDRA MAJHI	PRAFULLA CHANDRA DAS VS	// 0 //
158	TRP(C)/0000254/2022	MANINI BISWAL VS HIMANSHU PRADHAN	PRASANTA KUMAR SAHOO VS	// 0 //
159	TRP(C)/0000255/2022	KRUSHNAPRIYA RATH	B. N. MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	TRPCRL/000049/2022	RADHESHYAM PANDA SNITA PRADHAN	H.N.MOHAPATRA	// /0
		VS	VS	()
161	TRPCRL/000050/2022	LAXMIKANTA CHHOTRAY JAYANTI NAIK	KEDAR SANKAR SAHU	// /0
		VS	VS	()
162	TRPCRL/000051/2022	PANKAJ NAIK SAMARENDRA JENA	PRAMODA KUMAR MISHRA	CRMC/0000114/2021 /0
		VS	VS	()
163	TRPCRL/000052/2022	STATE OF ODISHA SHRADHASHREE ROUTRAY	SAMBIT SAMAL	// /0
		VS	VS	()
164	WA/0000936/2022	PADMABATI PARIDA STATE OF ODISHA	TUSAR KUMAR MISHRA RABI NARAYAN MISHRA, AGA	S.D.J.M.,PANPOSH(Sundargarh) MISCA/0000058/2022 //
		VS	VS	()
165	WA/0000937/2022	SUSHANTA GAJENDRA SINGH STATE OF ODISHA	GYANARANJAN MOHAPATRA, ASC	// /0
		VS	VS	()
166	WA/0000938/2022	N. JAGADISH RAO STATE OF ODISHA	MANOJA KUMAR KHUNTIA, AGA	// /0
		VS	VS	()
167	WA/0000939/2022	BIBEKANANDA SAHOO STATE OF ODISHA	SHIBANI SHANKAR PRADHAN, AGA	// /0
		VS	VS	()
168	WA/0000940/2022	SANTOSH KUMAR NAYAK NIRANJAN SWAIN	TRILOCHAN PANIGRAHI	// /0
		VS	VS	()
169	WP(C)/0017597/2022	COLLECTOR, KENDRAPARA NIRANJAN KUMAR SENA	SUSANTA KUMAR BARAL	// /0
		VS	VS	()
170	WP(C)/0017598/2022	AO., UNION BANK OF INDIA, CUTTACK MAHADEO BADAIAK	PRASANTA KUMAR MISHRA	// /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0017599/2022	STATE OF ODISHA MANORANJAN DAS VS	PRASANTA KUMAR MISHRA VS	// // ()
172	WP(C)/0017600/2022	STATE OF ODISHA BARUN KU. SA VS	SUSANTA KUMAR SAHU VS	// // ()
173	WP(C)/0017601/2022	STATE OF ODISHA KAILASH CHANDRA HARIJAN VS	PITAMBAR PANDA VS	// // ()
174	WP(C)/0017602/2022	STATE OF ODISHA FULBAS EKKA VS	PITAMBAR PANDA VS	// // ()
175	WP(C)/0017603/2022	STATE OF ORISSA RANJAN KUMAR BEHERA VS	PITAMBAR PANDA VS	// // ()
176	WP(C)/0017604/2022	STATE OF ORISSA SATYABATI HARIPAL VS	PITAMBAR PANDA VS	// // ()
177	WP(C)/0017605/2022	STATE OF ODISHA MANINDRA KUMAR KUANAR VS	PITAMBAR PANDA VS	// // ()
178	WP(C)/0017606/2022	STATE OF ORISSA SIMIDRI PANIGRAHY VS	SIDHARTH PRASAD DAS VS	// // ()
179	WP(C)/0017607/2022	STATE OF ODISHA MAMATA KUMARI PADHI VS	SIDHARTH PRASAD DAS VS	// // ()
180	WP(C)/0017608/2022	STATE OF ODISHA MAYADHAR DHIR VS	CHITTARANJAN PATNAIK VS	// // ()
181	WP(C)/0017609/2022	STATE OF ODISHA SURENDRANATH DHARUA @ SURENDRA DHARUA ARJUNA CHARANA BEHERA VS	VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0017610/2022	DR. PRASANTA KUMAR PANI VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
183	WP(C)/0017611/2022	TRILOCHAN NEPAK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
184	WP(C)/0017612/2022	SUNIL KUMAR KAR VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
185	WP(C)/0017613/2022	KALI PRASAD DEHURY VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
186	WP(C)/0017614/2022	M/S EXCEL SECURITY AND ALLIED SERVICES P LTRASHMI NARAYAN PATNAIK VS M/S IDCOL KALINGA IRON WORKS LTD.	VS	// 0 //
187	WP(C)/0017615/2022	KAMDAR CONSTRUCTIONS PVT. LTD., DHENKANAICHANDAN MISHRA VS THE TRANSPORT COMMNR-CUM-CHAIRMAN, STA, CUTTACK	VS	// 0 //
188	WP(C)/0017616/2022	ANKIT BAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
189	WP(C)/0017617/2022	M/S. VIRAJ PROJECTS INDIA LTD., DHENKANAL VS THE TRANSPORT COMMNR-CUM-CHAIRMAN, STA, CUTTACK	CHANDAN MISHRA VS	// 0 //
190	WP(C)/0017618/2022	KAMDAR CONSTRUCTIONS PVT. LTD. VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, ODISHA, CUTTACK	CHANDAN MISHRA VS	// 0 //
191	WP(C)/0017619/2022	HITESH KEVAL KUMAR JAIN VS THE TRANSPORT COMMNR-CUM-CHAIRMAN, STA, CUTTACK	CHANDAN MISHRA VS	// 0 //
192	WP(C)/0017620/2022	M/S VIRAJ PROJECTS INDIA LTD. VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, ODISHA	CHANDAN MISHRA VS	// 0 //
193	WP(C)/0017621/2022	BIDYADHAR MOHAPATRA	BHABANI SHANKAR MISHRA - 3	//

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FILING REPORT AS ON :15/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0017622/2022	SANTOSH KUMAR DAS	S.C.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0017623/2022	ARUN KUMAR DAS	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0017624/2022	HEMANTA KUMAR JENA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0017625/2022	ASWINI KUMAR SHEE	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0017626/2022	M.GOURI SANKAR	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0017627/2022	PRAFULLA KUMAR DAS	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0017628/2022	PANCHANAN SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0017629/2022	AKSHAY KUMAR JENA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0017630/2022	BHASKARA GOUDA	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0017631/2022	ANUP KUMAR JENA	NARENDRA KUMAR LENKA	//
		VS	VS	0
		AO CUM ASST. CONSERVATOR OF FORESTS, DHENKANAL		//
204	WP(C)/0017632/2022	DASARATHI LENKA	SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0017633/2022	STATE OF ODISHA INDU MADHAB SARKAR VS	SAMEER KUMAR DAS VS	// // ()
206	WP(C)/0017634/2022	STATE OF ODISHA RADHARANI DAS VS	SAMEER KUMAR DAS VS	// // ()
207	WP(C)/0017635/2022	STATE OF ODISHA BIJAYA MOHANTY VS	NETRANANDA BISWAL VS	// // ()
208	WP(C)/0017636/2022	INDUSIND BANK, MUMBAI CHITTARANJAN MOHAPATRA VS	GOPINATH MISHRA VS	// // ()
209	WP(C)/0017637/2022	BLOCK DEVELOPMENT OFFICER, BADACHANA INDRAMANI NAYAK VS	KRISHNA CHANDRA SAHU VS	// // ()
210	WP(C)/0017638/2022	STATE OF ODISHA HAREKRUSHNA MOHANTY VS	M/S RAMA KRISHNA BISOI, A.K. SAMANTRAY, A. MISHRA S.SATAPATHY VS	// // ()
211	WP(C)/0017639/2022	STATE OF ODISHA SHAMBHUNATH MAHANTA VS	RUHA LATIF VS	// // ()
212	WP(C)/0017640/2022	STATE OF ODISHA SANJUKTA DEVI VS	NARENDRA KISHORE MISHRA VS	// // ()
213	WP(C)/0017641/2022	EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR SURYAKANTA PANDA VS	JAYDEEP PAL VS	// // ()
214	WP(C)/0017642/2022	STATE OF ODISHA SURENDRANATH SINKU VS	JAYANANDA JENA VS	// // ()
215	WP(C)/0017643/2022	STATE OF ODISHA SARASWATI DHARUA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0017644/2022	SURESH CHANDRA MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
217	WP(C)/0017645/2022	MINIKETAN SAHU VS TAHASILDAR, BARPALI	BHAKTA RANJAN BARIK VS	// 0 //
218	WP(C)/0017646/2022	SANTHA CHARAN DEHURY VS BRANCH MANAGER, ODISHA GRAMYA BANK, ANGUL	SIDHESWAR MOHANTY VS	// 0 //
219	WP(C)/0017647/2022	KABITA MOHANTY VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
220	WP(C)/0017648/2022	LALLY PATNAIK VS COLLECTOR, KHORDHA	PRAVAT RANJAN SUTAR VS	// 0 //
221	WP(C)/0017649/2022	RUNU ROUT VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
222	WP(C)/0017650/2022	LALLY PATNAIK VS COLLECTOR, KHORDHA	PRAVAT RANJAN SUTAR VS	// 0 //
223	WP(C)/0017651/2022	VANDANA GLOBAL LTD. VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	// 0 //
224	WP(C)/0017652/2022	LALLY PATNAIK VS COLLECTOR, KHORDHA	PRAVAT RANJAN SUTAR VS	// 0 //
225	WP(C)/0017653/2022	ODISHA MID DAY MEALS WORKERS UNION VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
226	WP(C)/0017654/2022	LALLY PATNAIK VS COLLECTOR, KHORDHA	PRAVAT RANJAN SUTAR VS	// 0 //
227	WP(C)/0017655/2022	GOBIND CHANDRA MALLIK	PRAVAT RANJAN SUTAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0017656/2022	STATE OF ODISHA JITENDRA KUMAR MALLICK	SARADA PRASANNA SARANGI	//
		VS	VS	0
229	WP(C)/0017657/2022	STATE OF ODISHA DUSMANTA KUMAR SAHOO	SAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
230	WP(C)/0017658/2022	STATE OF ODISHA PRASANNA KUMAR SWAIN	MANOJ KUMAR MOHANTY	//
		VS	VS	0
231	WP(C)/0017659/2022	STATE OF ODISHA PRADIPTA KUMAR DAS	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
232	WP(C)/0017660/2022	TAHASILDAR, NILAGIRI INFOSIS BANIKA SANGHA WELFARE TRUST	SRINIVAS MOHANTY	//
		VS	VS	0
233	WP(C)/0017661/2022	STATE OF ODISHA RABINDRANATH NAYAK	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
234	WP(C)/0017662/2022	STATE OF ODISHA SIDHARTHA PADHIHARI	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
235	WP(C)/0017663/2022	STATE OF ODISHA SUBASH CHANDRA RATH	UPENDRA KUMAR SAMAL	//
		VS	VS	0
236	WP(C)/0017664/2022	STATE OF ODISHA M/S HINDUSTAN DORR OLIVER LTD.	BIGYAN KUMAR SHARMA	//
		VS	VS	0
237	WP(C)/0017665/2022	GM, MCL, SAMBALPUR GOVERNING BODY OF DERABIS DEGREE MAHILA MANDAL	ANITA KUMAR DALAYA	//
		VS	VS	0
238	WP(C)/0017666/2022	STATE OF ODISHA SANJAY KUMAR MAHANTA	MANORANJAN PADHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0017667/2022	STATE OF ORISSA SURATH RAUT VS	MANORANJAN PADHI VS	// // ()
240	WP(C)/0017668/2022	STATE OF ORISSA PRATAP KISHORE MUDULI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
241	WP(C)/0017669/2022	STATE OF ODISHA MANORANJAN NANDI VS	SHANTI PRAKASH MOHANTY VS	// // ()
242	WP(C)/0017670/2022	THE TAHASILDAR, JATNI LAXMIPRIYA SWAIN VS	MANAS RANJAN DHAL VS	// // ()
243	WP(C)/0017671/2022	BM, THE URBAN CO OPERATIVE BANK LTD., CUTTACK NIRANJAN PRADHAN VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
244	WP(C)/0017672/2022	STATE OF ODISHA SHUKRA SANKIA VS	RABINDRANATH PRUSTY VS	// // ()
245	WP(C)/0017673/2022	STATE OF ODISHA ABHIMANYU NAYAK VS	RABINDRANATH PRUSTY VS	// // ()
246	WP(C)/0017674/2022	STATE OF ODISHA SOUMYADIP CHAKRABARTY VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0017675/2022	STATE OF ODISHA SUCHITRA KUMARI BEURA VS	LAXMIKANTA MOHANTY VS	// // ()
248	WP(C)/0017676/2022	STATE OF ODISHA CHANDAN KUMAR SAHOO VS	LAMBODAR PRADHAN VS	// // ()
249	WP(C)/0017677/2022	THE PROJECT DIRECTOR, NHAI, BBSR NIRANJAN PRADHAN VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0017678/2022	JITENDRA MAHARANA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
251	WP(C)/0017679/2022	SOUMYADIP CHAKRABARTY VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0017680/2022	RAKESH NANDA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
253	WP(C)/0017681/2022	MANOJ KUMAR PATEL VS UNION OF INDIA	ANUP KUMAR PATTNAIK VS	// 0 //
254	WP(C)/0017682/2022	SATYA RANJAN SAHOO VS CHAIRMAN, S.T.A, ODISHA, CUTTACK	G.P.MOHANTY VS	// 0 //
255	WP(C)/0017683/2022	DEBASHREE BISOI VS DR.MANORANJAN ROUT	RAMESH AGARWAL VS	// 0 //
256	WP(C)/0017684/2022	HIMANSU BHUSAN UDGATA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
257	WP(C)/0017685/2022	HIMANSHU SEKHAR MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	WP(C)/0017686/2022	SATYASWAR BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
259	WP(C)/0017687/2022	SHITAL MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	WP(C)/0017688/2022	DILLIP KUMAR SAMAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	WP(C)/0017689/2022	KEDAR SAHU	JAYANTA KUMAR MAJHI	//

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FILING REPORT AS ON :15/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0017690/2022	SUSHANTA KUMAR DAS	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0017691/2022	TRILOCHAN SAHU	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		R.T.O.,ANGUL		//
264	WP(C)/0017692/2022	SURESH CHANDRA MEHER	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0017693/2022	PRAKASH CHANDRA DAS	J.R.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0017694/2022	PRASANTA KUMAR SA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0017695/2022	SATYABHAMA SAHOO	GOPAL PRASAD JENA	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT., S AND ME GOVT. OF ODISHA		//
268	WP(C)/0017696/2022	BANAMALI MAHARANA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0017697/2022	NARAYAN BEHERA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0017698/2022	AMLAN JYOTI PRADHAN	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0017699/2022	ASIT KUMAR MISHRA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0017700/2022	BIRENDRA KUMAR JUADI	NIRANJAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0017701/2022	STATE OF ODISHA BIJAYLAXMI SWAIN VS	AMLANJYOTI ROUT VS	// // ()
274	WP(C)/0017702/2022	STATE OF ODISHA HIRALAL MAHANTA VS	SIDHARTHA DAS VS	// // ()
275	WP(C)/0017703/2022	STATE OF ODISHA JAYA CHANDRA BEHERA VS	AMLANJYOTI ROUT VS	// // ()
276	WP(C)/0017704/2022	STATE OF ODISHA BIRENDRA NATH BINDHANI VS	AMLANJYOTI ROUT VS	// // ()
277	WP(C)/0017705/2022	STATE OF ODISHA BIJAY KUMAR PANI VS	NIROD KUMAR SAHU VS	// // ()
278	WP(C)/0017706/2022	STATE OF ODISHA MOHESWAR MOHAPATRA VS	AMLANJYOTI ROUT VS	// // ()
279	WP(C)/0017707/2022	STATE OF ODISHA DHARMAPRIYA SENAPATI VS	AMLANJYOTI ROUT VS	// // ()
280	WP(C)/0017708/2022	STATE OF ODISHA SK. JAINUL HUCK VS	PRASANTA KUMAR NAYAK VS	// // ()
281	WP(C)/0017709/2022	STATE OF ODISHA SADANANDA PADHI VS	SANJIB KUMAR BHANJADEO VS	// // ()
282	WP(C)/0017710/2022	STATE OF ORISSA ADEITA KUMAR MOHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0017711/2022	STATE OF ODISHA HARIHAR RANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0017712/2022	M/S. L.G. TRADING CO.,WEST BENGAL VS PRINCIPAL CHIEF MATERIAL MANAGER, ECR, BBSR	KOUSIK ANANDA GURU VS PRAFULLA KUMAR MOHAPATRA	// 0 //
285	WP(C)/0017713/2022	MAHESWAR JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS SAMIR KUMAR MISHRA	// 0 //
286	WP(C)/0017714/2022	DURGA KUMAR NANDA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS PRAFULLA KUMAR MOHAPATRA	// 0 //
287	WP(C)/0017715/2022	BANSIDHAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS PRAFULLA KUMAR MOHAPATRA	// 0 //
288	WP(C)/0017716/2022	MANJUBALA SUBUDHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS PRABODHA CHANDRA NAYAK	// 0 //
289	WP(C)/0017717/2022	SARAT KUMAR ROUT VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS PRAFULLA KUMAR MOHAPATRA	// 0 //
290	WP(C)/0017718/2022	ISWAR CHANDRA SATAPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS PRAFULLA KUMAR MOHAPATRA	// 0 //
291	WP(C)/0017719/2022	BIRANCHI NARAYAN PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS AVIJIT MISHRA	// 0 //
292	WP(C)/0017720/2022	DR. SUNIL DAS VS STATE OF ODISHA	AVIJIT MISHRA VS ASHOK KUMAR SAHOO	// 0 //
293	WP(C)/0017721/2022	SURYAMANI BERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS DEBABRATA DAS	// 0 //
294	WP(C)/0017722/2022	GOPA PANDA VS APPELLATE AUTHORITY CUM CHAIRMAN, RTA, CUTTACK	DEBABRATA DAS VS PRAFULLA KUMAR MOHAPATRA	// 0 //
295	WP(C)/0017723/2022	BHASKAR CHANDRA UPADHAYA	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0017724/2022	M/S. SHAKTI BUILDERS, BBSR	BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0017725/2022	RAMESH CHANDRA GOCHHAYAT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		BANK OF BARODA, MAHARASTRA		//
298	WP(C)/0017726/2022	SHAKTIPADA ADAK	DILLIP KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0017727/2022	SHREE GANESH FLY ASH BRICKS	PABITRA KUMAR BEHERA	//
		VS	VS	0
		AO AND CM, UCO BANK, BALASORE		//
300	WP(C)/0017728/2022	PUSPANJALI PANDA	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0017729/2022	RUKMANI BARIK	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0017730/2022	SUSANTA BEHERA	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0017731/2022	JAYASMITA PARIDA	BINI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0017732/2022	KASI PRADHAN	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0017733/2022	MANORANJAN BARIK	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0017734/2022	MANOJ KUMAR MISHRA	PRAFULLA KUMAR LENKA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0017735/2022	STATE OF ODISHA DR. BINAYAK PANDA VS	AVIJIT MISHRA VS	// // ()
308	WP(C)/0017736/2022	STATE OF ODISHA KOI CHANDA VS	MIHIR SEKHAR SAHOO VS	// // ()
309	WP(C)/0017737/2022	STATE OF ODISHA KULAMANI PANDA VS	SIDHARTH SANKAR MOHAPATRA VS	// // ()
310	WP(C)/0017738/2022	UNION OF INDIA KOI LAXMI VS	MIHIR SEKHAR SAHOO VS	// // ()
311	WP(C)/0017739/2022	STATE OF ODISHA KRUPAJALA SELF HELP GROUP VS	AJAY NAYAK VS	// // ()
312	WP(C)/0017740/2022	STATE OF ODISHA KOI RAMU VS	MIHIR SEKHAR SAHOO VS	// // ()
313	WP(C)/0017741/2022	STATE OF ODISHA BAI REDDY MANGA VS	MIHIR SEKHAR SAHOO VS	// // ()
314	WP(C)/0017742/2022	STATE OF ODISHA RAMAKANTA NAYAK VS	ADISHA MOHANTY VS	// // ()
315	WP(C)/0017743/2022	SECY., MINISTRY OF LABOUR AND EMPLOYMENT, NEW DELHI S.BIGYANI PRUSTY VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
316	WP(C)/0017744/2022	STATE OF ORISSA SHIBA SANKAR MOHARANA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
317	WP(C)/0017745/2022	STATE OF ORISSA DR. NARAYAN CHANDRA PANDA VS COAL INDIA LTD., KOLKATA	ADISHA MOHANTY VS	// // ()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0017746/2022	ODISHA ABHIBHABAK MAHASANGHA, BBSR VS PRINCIPAL SECY., DEPT. OF HIGHER EDUCATION, BBSR	ADISHA MOHANTY VS	// ()
319	ABLAPL/0008526/2022	MITHUN PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHENKANAL TOWN /400 /2022 () //
320	ABLAPL/0008527/2022	IMMIDISETTI NAGA BHUSANAM VS STATE OF ODISHA	SURENDRA NATH KAR VS	LAXMISAGAR P.S. /297 /2020 () //
321	ABLAPL/0008528/2022	MAGANTI RAMA KUMAR VS STATE OF ODISHA	SURENDRA NATH KAR VS	LAXMISAGAR P.S. /297 /2020 () //
322	ABLAPL/0008529/2022	MAGANTI SRI SUBHALAKHMI VS STATE OF ODISHA	SURENDRA NATH KAR VS	LAXMISAGAR P.S. /297 /2020 () //
323	ABLAPL/0008530/2022	NIRANJAN KHAMARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /107 /2022 () //
324	ABLAPL/0008531/2022	DAYADAN HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /59 /2021 () //
325	ABLAPL/0008532/2022	NIKLESH JAIN VS STATE OF ODISHA	SK. MEHERULLA VS	SONEPUR /121 /2022 () //
326	ABLAPL/0008533/2022	TARINI PRASAD MAHARANA @ TARINISEN MAHARANA VS STATE OF ODISHA	ANANT PRASAD BOSE VS	KEONJHAR TOWN /252 /2022 () //
327	ABLAPL/0008534/2022	MANGALA @ MUKSED KHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHOGRAI /80 /2004 () //
328	ABLAPL/0008535/2022	PRASANTA KUMAR DARLI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /78 /2022 () //
329	ABLAPL/0008536/2022	DHANURJAYA DARLI	SANGRAM KESHARI ROUT	MACHHKUND /78 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0008537/2022	SHIBA MAHALIK	PRAMOD KUMAR JENA	BALASORE SADAR /175 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0008538/2022	ANIL MOHANTY	KARTIK CHANDRA TRIPATHY	LAXMISAGAR P.S. /256 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0008539/2022	KARTIK BEHERA @ TUKUNA	JAYANTA KUMAR MAJHI	BASTA /176 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0008540/2022	AKSHAY KUMAR BARIK @ LEEPO @ NEEPO	JAYANTA KUMAR MAJHI	BALASORE TOWN /139 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0008541/2022	AMARJYOTI BISWAL @ BAPI	SATYA RANJAN MULIA	JARAPADA /163 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0008542/2022	RAJIB LOCHAN NAYAK @ RAJIB NAYAK	JAYAKRISHNA MOHAPATRA	BANSADA /251 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0008543/2022	SUBRAT ACHARYA	HIMANSU BHUSAN SUTAR	SUNDARGARH TOWN /195 /2022
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0008544/2022	RANKANATH KHANDEI	AMITAV TRIPATHY	DASPALLA /139 /2022
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0008545/2022	SIBA MAJHI	MANAS KUMAR CHAND	TANGI (KHURDA) /334 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0008546/2022	BHARATI SUAR	SATYA NARAYAN MISHRA 4	SORO /319 /2022
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0008547/2022	PRADUYAMA DHUPAL	NITYANANDA MOHAPATRA	BASUDEVPUR /281 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0008548/2022	STATE OF ODISHA SAGAR NAIK VS	PANCHANAN PANIGRAHI VS	// HINDOL /4 /2022 ()
342	ABLAPL/0008549/2022	STATE OF ODISHA MD. ARIF VS	SAMVIT MOHANTY VS	// TIRTOL /212 /2020 ()
343	ABLAPL/0008550/2022	STATE OF ODISHA SHYAMSUNDAR SA VS	RABINDRANATH PRUSTY VS	// RENGALI /17 /2021 ()
344	ABLAPL/0008551/2022	STATE OF ODISHA BIRANCHI PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// / /0 ()
345	ABLAPL/0008552/2022	STATE OF ODISHA NARENDRA KUMAR BARIK VS	PARTHA SARATHI NAYAK VS	// MAHILA P.S. BUXIBAZAR /84 /2022 ()
346	ABLAPL/0008553/2022	STATE OF ODISHA DEBASIS BARIK VS	PARTHA SARATHI NAYAK VS	// MAHILA P.S. BUXIBAZAR /84 /2022 ()
347	ABLAPL/0008554/2022	STATE OF ODISHA SANJAY MOHANTY @ SANJAYA KUMAR MOHANTY VS	SACHIDANANDA PADHEE VS	// BARGARH /396 /2022 ()
348	ABLAPL/0008555/2022	STATE OF ODISHA MIRZA MOIUDDIN @ MAIUDDIN BAIG VS	SURYAKANTA DASH VS	// / /0 ()
349	ABLAPL/0008556/2022	STATE OF ODISHA SATYASAGAR DASH VS	PRAGYANANDA PATTANAIK VS	// JALESWAR /254 /2022 ()
350	ABLAPL/0008557/2022	STATE OF ODISHA BABU @ KRUPASINDHU SAMAL VS	BIKRAM KESHARI BAL VS	// SALIPUR /191 /2022 ()
351	ABLAPL/0008558/2022	STATE OF ODISHA PARSURAM BEHERA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /160 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0008559/2022	SAROJ DALEI VS STATE OF ODISHA	BINI MISHRA VS	BRAHMANITARANG /27 /2022 () //
353	ABLAPL/0008560/2022	BABULU BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /167 /2022 () //
354	ABLAPL/0008561/2022	KHAGESWAR PINGUA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /102 /2022 () //
355	ABLAPL/0008562/2022	SIDDHANT KUMAR JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /265 /2022 () //
356	ABLAPL/0008563/2022	LALIT KRUSHNA NAIK VS STATE OF ODISHA	B.N.MAHAPATRA VS	PANIKOILI /135 /2022 () //
357	ABLAPL/0008564/2022	SAISMITA NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 () //
358	ABLAPL/0008565/2022	TARANI SAHU @ TARINI SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /297 /2022 () //
359	ABLAPL/0008566/2022	BIJAY KUMAR NAIK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /121 /2022 () //
360	ABLAPL/0008567/2022	SK. MORAJIT VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	ANANDAPUR /176 /2022 () //
361	ABLAPL/0008568/2022	BIDYUT KUMAR SAMANTARAY @ BIDYUT SAMANTARAY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	/ /0 () //
362	ABLAPL/0008569/2022	AJU @ AJAYA SWAIN @ AJIT KUMAR SWAIN VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /326 /2022 () //
363	ABLAPL/0008570/2022	BISHNU MANGALI	TUKUNA KUMAR MISHRA	JEYPORE MAHILA /77 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0008571/2022	GAGAN BARAD	DASARATHI DASH	FATEGARH /62 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	CONTC(CP)/0000384/2016	JASHOMATI SENAPATY	G.N. PANDA, T.B. JENA	//
		VS	VS	()
		PRAMOD MEHERDA, PRINCIPAL SECRETARY, H AND FW DEPT.		//
366	CONTC(CPC)/0000269/2002	JAGADANANDA MOHAPATRA	L.PRADHAN,P.K.PRADHAN	//
		VS	VS	()
		CONSERVATOR OF FORESTS,BERHAMPUR		//
367	CONTC(CPC)/0000382/2012	KUMARI PHULA PRADHAN	D.R.PATTANAYAK	//
		VS	VS	()
		PRINCIPAL SECY. TO GOVT., H AND H.W. DEPTT.		//
368	CONTC(CPC)/0000407/2009	BISHNUPRIYA MANGARAJ	DAYANANDA MOHAPATRA	//
		VS	VS	()
		ADITYA PRASAD PADHI		//

ORISSA HIGH COURT

MISC CASES FILED on :15/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	17/2022 CRP/15/2022	UCO BANK, ROURKELA BRANCH.-MP	SUBRAT MISHRA
2	19/2022 ARBP/11/2022	UNION OF INDIA-MP	SATYA SINDHU KASHYAP, C.G.C.
3	20/2022 ARBP/11/2022	UNION OF INDIA-MP	SATYA SINDHU KASHYAP, C.G.C.
4	49/2022 ARBA/32/2022	RENUBALA SABAT-MP	BIJAYA KUMAR BEHERA 1
5	54/2022 TRPCRL/49/2022	SNITA PRADHAN-MP	H.N.MOHAPATRA
6	55/2022 TRPCRL/50/2022	JAYANTI NAIK-MP	KEDAR SANKAR SAHU
7	56/2022 TRPCRL/51/2022	SAMARENDRA JENA-MP	PRAMODA KUMAR MISHRA
8	57/2022 TRPCRL/52/2022	SHRADHASHREE ROUTRAY-MP	SAMBIT SAMAL
9	57/2022 TRPCRL/52/2022	SHRADHASHREE ROUTRAY-MP	SAMBIT SAMAL
10	137/2022 SA/41/1994	MITRU-MP	M/S.P.C.PANDA, M/S N.K.SAHU,B.SWAIN,P.SWAIN
11	153/2022 MATA/140/2022	HARENDRA SAHU@CHINTU-MP	KOUSIK ANANDA GURU
12	175/2022 CONTC/508/2017	NAYANI BISOYI-MP	M/S.S.N.JENA
13	176/2022 CONTC/1246/2020	SUSMITA PANI-MP	RUPESH KUMAR KANUNGO
14	177/2022 CONTC/4562/2022	MANORAMA MOHAPATRA-MP	ADV.
15	208/2022 RPFAM/147/2022	SABITA SENAPATI-MP	MADHU BHAGAT
16	209/2022 RPFAM/148/2022	DEBAKANTA PATI-MP	PRADEEP KUMAR DAS
17	240/2022 CRLMP/1423/2022	AMAN DIXIT-MP	SIDHESWAR MOHANTY
18	241/2022 CRLMP/990/2022	NALINI RANJAN JENA-MP	
19	242/2022 CRLMP/7/2020	KIRAN KUMAR BEDI-MP	DEVASHIS PANDA
20	248/2022 WPC(OA)/296/2016	NIRANJAN NAIK-MP	M/S R.MOHANTY
21	249/2022 WPC(OA)/372/2016	BASANTA KUMAR MAHANTA-MP	M/S PRASANNA KUMAR PATTANAYAK
22	281/2022 TRP(C)/251/2022	SNITA PRADHAN-MP	HRUDANANDA MOHAPATRA
23	282/2022 TRP(C)/252/2022	SNITA PRADHAN-MP	H.N.MOHAPATRA
24	283/2022 TRP(C)/253/2022	SUBHASHMITA PALEI @ MAJHI-MP	PRAFULLA CHANDRA DAS
25	284/2022 TRP(C)/254/2022	MANINI BISWAL-MP	PRASANTA KUMAR SAHOO
26	285/2022	KRUSHNAPRIYA RATH-MP	B. N. MOHAPATRA

27	TRP(C)/255/2022 398/2022 FAO/226/2022	REGIONAL MANAGER (T.P HUB), M/S. ORIENTAL INSURANCE CO. LTD.	ANUSHTI KUMAR MAHALI
28	399/2022 FAO/271/2022	LEGAL MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	CHINMRA SAMANTARAY
29	430/2022 CRLREV/320/2022	HERAMBA RAJ SINGH DEO-MP	SUSHANTA KUMAR JOSHI
30	431/2022 CRLREV/321/2022	SATYANANDA PANDA-MP	RANJAN KUMAR NAYAK
31	432/2022 CRLREV/322/2022	SURATH CHANDRA NAYAK-MP	GOPINATH MISHRA
32	433/2022 CRLREV/322/2022	SURATH CHANDRA NAYAK-MP	GOPINATH MISHRA
33	686/2022 WPC(OAC)/286/2016	GHASIRAM TRIPATHY-MP	M/S SANTANU KUMAR SARANGI
34	686/2022 WPC(OAC)/286/2016	GHASIRAM TRIPATHY-MP	M/S SANTANU KUMAR SARANGI
35	687/2022 WPC(OAC)/3542/2015	LALITA KUMARI DAS-MP	M/S SHASHI BHUSAN JENA
36	688/2022 WPC(OAC)/394/2016	SOURAV ROUT-MP	M/S D.N. MISHRA
37	689/2022 WPC(OAC)/1076/2001	BIJAY KUMAR OJHA-MP	P.K.RATH 2
38	690/2022 WPC(OAC)/1289/2001	JAYANTA KUMAR DAS-MP	B.K.NAYAK
39	691/2022 WPC(OAC)/1660/2015	DAUD JENA-MP	
40	692/2022 WPC(OAC)/176/2015	DR. CHINMAY KUMAR SAHU-MP	
41	698/2022 CMP/629/2022	SMITARANI SAHOO-MP	MANAS RANJAN PANDA
42	699/2022 CMP/1231/2019	KAILASH AGARWAL-MP	AMIT PRASAD BOSE
43	700/2022 CMP/630/2022	SULEKHA CHANDRA BEURA-MP	NIRANJAN LENKA
44	701/2022 CMP/631/2022	P.K.MAYUDIN-MP	IQBAL SHABIYA
45	702/2022 CMP/632/2022	HADIBANDHU DALUA-MP	H.N. MOHAPATRA
46	718/2022 MACA/354/2022	BHUPEN SAMAL-MP	AKSHYANGSHU SEKHAR NANDY
47	719/2022 MACA/309/2022	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD., D.O	SUBRAT SATPATHY
48	720/2022 MACA/286/2022	MANAGER (LEGAL) NATIONAL INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
49	738/2022 RSA/445/2012	SUSAMARANI KAR-MP	M/S.KARUNA KAR RATH, DWARIKA PRASAD MOHAN
50	739/2022 RSA/445/2012	SUSAMARANI KAR-MP	M/S.KARUNA KAR RATH
51	740/2022 RSA/445/2012	SUSAMARANI KAR-MP	M/S.KARUNA KAR RATH
52	741/2022 RSA/160/2022	STATE BANK OF INDIA-MP	PRADIPTA KUMAR MOHANTY
53	742/2022 RSA/162/2022	BHAKTARAM NAIK-MP	AMIT KUMAR NATH
54	743/2022 RSA/163/2022	M/S. SARAOGI UDYOG PVT. LTD.-MP	SOHAN MISHRA
55	744/2022 RSA/163/2022	M/S. SARAOGI UDYOG PVT. LTD.-MP	SOHAN MISHRA
56	862/2022 ABLAPL/5621/2022	LOCHAN ROUT-MP	
57	863/2022 ABLAPL/5867/2022	SUJIT KUMAR PATRA-MP	

58	864/2022 ABLAPL/4056/2022	RANJAN KUMAR KANDI-MP	HEMANT KU. TRIPATHY
59	865/2022 ABLAPL/10684/2021	SALIM KHAN-MP	PRASANT KUMAR BARIK
60	1066/2022 CRLA/367/2015	ASOK SUNA-MP	M/S.P.C.MISHRA, (KEDAR KU. DAS)
61	1067/2022 CRLA/562/2022	SANNIA @ ARJUN PURTY-MP	BIDYUTLATA MOHANTY
62	1068/2022 CRLA/562/2022	SANNIA @ ARJUN PURTY-MP	BIDYUTLATA MOHANTY
63	1069/2022 CRLA/564/2022	LOKESH BHATRA-MP	TAPAN JYOTI PANI
64	1070/2022 CRLA/564/2022	LOKESH BHATRA-MP	TAPAN JYOTI PANI
65	1071/2022 CRLA/564/2022	LOKESH BHATRA-MP	TAPAN JYOTI PANI
66	1249/2022 BLAPL/895/2022	SK.ASADUL KADRI-MP	JAGANNATH KAMILA
67	1250/2022 BLAPL/3955/2022	MITHUN BISWAS-MP	AKSHAYA KUMAR SAHOO
68	1251/2022 BLAPL/6721/2022	SIPUN MAHANA @ ASISH-MP	RAMAKANTA SAHOO
69	1252/2022 BLAPL/8378/2019	KAMALA KANTA DAS-MP	SARBESWAR BEHERA
70	1253/2022 BLAPL/4464/2022	SURESH KATHAR-MP	BHABANI SHANKAR DASPARIDA
71	1254/2022 BLAPL/864/2022	CHANDRASEN MEHER-MP	MANAS CHAND
72	1255/2022 BLAPL/5328/2022	AJAYA RAITA-MP	SUCHIT KUMAR NAYAK
73	1256/2022 BLAPL/5795/2022	SAI PRAKASH DAS-MP	DEBASNAN DAS
74	1257/2022 BLAPL/11267/2021	PRADYUMNA KUMAR JENA@ KALU@ PRADYUMNA-MP	
75	1523/2022 CRLMC/1935/2022	SANJUKTA SAHU-MP	DEEPALI MAHAPATRA
76	1524/2022 CRLMC/2499/2019	SUKANT BHATT-MP	M/S.GOPINATH MISHRA
77	1525/2022 CRLMC/1936/2022	RABINDRANATH GHADEI-MP	DEEPAK KU SAHOO
78	1526/2022 CRLMC/1937/2022	SHASHI BHUSAN BEHERA-MP	ARIJEET MISHRA
79	1527/2022 CRLMC/1938/2022	RABINDRA NATH SUBUDHI-MP	BIBHU PRASAD DAS
80	1528/2022 CRLMC/1777/2022	NALINI RANJAN JENA-MP	PRAFULLA KUMAR KAR
81	1529/2022 CRLMC/1941/2022	CHANDRA SEKHAR SAHOO-MP	RABINDRANATH PRUSTY
82	1530/2022 CRLMC/1942/2022	GAJENDRA PRASAD DAS-MP	ANUP KUMAR PATTNAIK
83	1531/2022 CRLMC/1943/2022	SACHINDRA KUMAR SAMAL-MP	DEVASHIS PANDA
84	1532/2022 CRLMC/1421/2022	N.TRUSHNA REDDY-MP	HEMANTA KUMAR ROUT
85	2338/2022 WA/936/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
86	2339/2022 WA/936/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
87	2340/2022 WA/936/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
88	2341/2022 WA/937/2022	STATE OF ODISHA-MP	GYANARANJAN MOHAPATRA, ASC
89	2342/2022	STATE OF ODISHA-MP	GYANARANJAN MOHAPATRA, ASC

90	WA/937/2022 2343/2022	STATE OF ODISHA-MP	GYANARANJAN MOHAPATRA, ASC
91	WA/937/2022 2344/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
92	WA/938/2022 2345/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
93	WA/938/2022 2346/2022	STATE OF ODISHA-MP	SHIBANI SHANKAR PRADHAN, AGA
94	WA/939/2022 2347/2022	STATE OF ODISHA-MP	SHIBANI SHANKAR PRADHAN, AGA
95	WA/939/2022 2348/2022	HRUSIKESH PATI-MP	KOUSIK ANANDA GURU
96	WA/572/2020 2349/2022	NIRANJAN SWAIN-MP	TRILOCHAN PANIGRAHI
97	WA/940/2022 9419/2022	NIRANJAN KUMAR SENA-MP	SUSANTA KUMAR BARAL
98	WP(C)/17597/2022 9420/2022	MANORANJAN DAS-MP	PRASANTA KUMAR MISHRA
99	WP(C)/17599/2022 9421/2022	KALI PRASAD DEHURY-MP	GYANARANJAN SETHI
100	WP(C)/17613/2022 9422/2022	CHATURBHUJA NIAL-MP	SUSHANTA KUMAR JOSHI
101	WP(C)/7337/2022 9423/2022	BIJAYA MOHANTY-MP	NETRANANDA BISWAL
102	WP(C)/17635/2022 9424/2022	INDRAMANI NAYAK-MP	KRISHNA CHANDRA SAHU
103	WP(C)/17637/2022 9425/2022	SHAMBHUNATH MAHANTA-MP	RUHA LATIF
104	WP(C)/17639/2022 9426/2022	PRAHALLAD KUMAR DIXIT-MP	ASHOK KUMAR PANIGRAHI
105	WP(C)/14850/2022 9427/2022	SARASWATI DHARUA-MP	SANGRAM KUMAR SINGH
106	WP(C)/17643/2022 9428/2022	KABITA MOHANTY-MP	SANGRAM KUMAR SINGH
107	WP(C)/17647/2022 9429/2022	SANTHA CHARAN DEHURY-MP	SIDHESWAR MOHANTY
108	WP(C)/17646/2022 9430/2022	RUNU ROUT-MP	SANGRAM KUMAR SINGH
109	WP(C)/17649/2022 9431/2022	JASHOBANTA NARAYAN MISHRA-MP	BHASKAR CHANDRA PANDA
110	WP(C)/17493/2022 9432/2022	VANDANA GLOBAL LTD.-MP	HEMANTA KUMAR MUND
111	WP(C)/17651/2022 9433/2022	MANOJ KUMAR TRIPATHY-MP	ASHOK PATTANAIAK
112	WP(C)/35914/2021 9434/2022	JYOTINATH BADAJENA-MP	
113	WP(C)/11938/2022 9435/2022	JITENDRA KUMAR MALLICK-MP	SARADA PRASANNA SARANGI
114	WP(C)/17656/2022 9436/2022	GANESWAR CHOUDHURY-MP	ARUN KUMAR ACHARYA
115	WP(C)/11175/2021 9437/2022	SUSHILA KUMARI DEVI @ SUSHILA MISHRA-MP	PRAFULLA KUMAR KAR
116	WP(C)/17502/2022 9438/2022	PRASANNA KUMAR SWAIN-MP	MANOJ KUMAR MOHANTY
117	WP(C)/17658/2022 9439/2022	DINABANDHU NAYAK-MP	M/S.DAMODAR DEO
118	WP(C)/9287/2015 9440/2022	INFOSIS BANIKA SANGHA WELFARE TRUST-MP	SRINIVAS MOHANTY
119	WP(C)/17660/2022 9441/2022	SUBASH CHANDRA RATH-MP	UPENDRA KUMAR SAMAL
120	WP(C)/17663/2022 9442/2022	M/S HINDUSTAN DORR OLIVER LTD.-MP	BIGYAN KUMAR SHARMA
	WP(C)/17664/2022		

121	9443/2022 WP(C)/17665/2022	GOVERNING BODY OF DERABIS DEGREE MAHILA MAHAWIDYALAYA-MP	AMIT PRASAD BOSE
122	9444/2022 WP(C)/38326/2021	PARBATI PANDA-MP	S.MOHANTY
123	9445/2022 WP(C)/17667/2022	SURATH RAUT-MP	MANORANJAN PADHI
124	9446/2022 WP(C)/6822/2020	SABITA MALLA-MP	DEEPAK KU SAHOO
125	9447/2022 WP(C)/17670/2022	LAXMIPRIYA SWAIN-MP	MANAS RANJAN DHAL
126	9448/2022 WP(C)/17671/2022	NIRANJAN PRADHAN-MP	DEEPAK KUMAR MOHAPATRA
127	9449/2022 WP(C)/15154/2021	DIBAKAR TRIPATHY-MP	LAXMI KANTA MOHANTY
128	9450/2022 WP(C)/17674/2022	SOUMYADIP CHAKRABARTY-MP	DEEPAK KUMAR MOHAPATRA
129	9451/2022 WP(C)/11678/2021	GIRISH CHANDRA BHUKTA-MP	
130	9452/2022 WP(C)/23627/2021	PARBATI PANIGRAHI-MP	LAXMI KANTA MOHANTY
131	9453/2022 WP(C)/17677/2022	NIRANJAN PRADHAN-MP	DEEPAK KUMAR MOHAPATRA
132	9454/2022 WP(C)/17679/2022	SOUMYADIP CHAKRABARTY-MP	DEEPAK KUMAR MOHAPATRA
133	9455/2022 WP(C)/17011/2022	DEEPAK KUMAR BISOI-MP	NIRANJAN LENKA
134	9456/2022 WP(C)/13693/2022	PRAFULLA KUMAR BEHERA-MP	SIDHESWAR MALLIK
135	9457/2022 WP(C)/11153/2022	PITAMBAR PATRA-MP	DEBASIS NAYAK
136	9458/2022 WP(C)/15295/2022	SIBARAM PADHI-MP	DEEPALI MAHAPATRA
137	9459/2022 WP(C)/15158/2022	GOUTAMA NAYAK-MP	AMIT PRASAD BOSE
138	9460/2022 WP(C)/15747/2022	SULOCHANA NAYAK-MP	AMIT PRASAD BOSE
139	9461/2022 WP(C)/2078/2021	NARAYAN SAHOO-MP	
140	9462/2022 WP(C)/2080/2021	BIJAY KUMAR SAHOO-MP	
141	9463/2022 WP(C)/4060/2020	BIJILA EKKA-MP	MR.U.R.JENA
142	9464/2022 WP(C)/3569/2020	BRAJENDRALAL SINGH-MP	M/S.AMIYA KUMAR MOHANTY (A)
143	9465/2022 WP(C)/17702/2022	HIRALAL MAHANTA-MP	SIDHARTHA DAS
144	9466/2022 WP(C)/28857/2020	DR. DIPTIRANJANI BISOYI-MP	BUDHADEV ROURAY
145	9467/2022 WP(C)/7542/2022	JAGABANDHU DEHURY-MP	S.K.SAMAL
146	9468/2022 WP(C)/11784/2020	BISHNUPRIYA SETHI-MP	S.P.NATH
147	9469/2022 WP(C)/21824/2012	BIPIN B.SAMANTARAY-MP	BINODINI SINGH
148	9470/2022 WP(C)/11786/2020	SARASWATI MALLICK-MP	S.P.NATH
149	9471/2022 WP(C)/17705/2022	BIJAY KUMAR PANI-MP	NIROD KUMAR SAHU
150	9472/2022 WP(C)/10891/2016	STATE OF ODISHA-MP	
151	9473/2022 WP(C)/17708/2022	SK. JAINUL HUCK-MP	PRASANTA KUMAR NAYAK
152	9474/2022	M/S KONARK CONSTRUCTION AND ENGINEERS LTD.-MPM/S.AMAR KUMAR MOHANTY	

153	WP(C)/5134/2018 9475/2022	DURGA KUMAR NANDA-MP	SAMIR KUMAR MISHRA
154	WP(C)/17714/2022 9476/2022	SARAT KUMAR ROUT-MP	PRABODHA CHANDRA NAYAK
155	WP(C)/17717/2022 9477/2022	DR. SUNIL DAS-MP	AVIJIT MISHRA
156	WP(C)/17720/2022 9478/2022	SUVENDU KU.PATRO-MP	MR.SOHAN MISHRA
157	WP(C)/6592/2016 9479/2022	GOPA PANDA-MP	DEBABRATA DAS
158	WP(C)/17722/2022 9480/2022	RAMESH CHANDRA GOCHHAYAT-MP	PRAFULLA KUMAR MOHAPATRA
159	WP(C)/17725/2022 9481/2022	HEMANTA KUMAR DASH @ GOSWAMI-MP	DILLIP RAY
160	WP(C)/17049/2022 9482/2022	SHREE GANESH FLY ASH BRICKS-MP	PABITRA KUMAR BEHERA
161	WP(C)/17727/2022 9483/2022	RUKMANI BARIK-MP	RABI NARAYAN PANDA
162	WP(C)/17729/2022 9484/2022	SUSANTA BEHERA-MP	RABI NARAYAN PANDA
163	WP(C)/17730/2022 9485/2022	JAYASMITA PARIDA-MP	BINI MISHRA
164	WP(C)/17731/2022 9486/2022	M/S. SHAKTI BUILDERS, BBSR-MP	BISWAJIT NAYAK
165	WP(C)/17724/2022 9487/2022	MANOJ KUMAR MISHRA-MP	PRAFULLA KUMAR LENKA
166	WP(C)/17734/2022 9488/2022	DR. BINAYAK PANDA-MP	AVIJIT MISHRA
167	WP(C)/17735/2022 9489/2022	KOI CHANDA-MP	MIHIR SEKHAR SAHOO
168	WP(C)/17736/2022 9490/2022	KULAMANI PANDA-MP	SIDHARTH SANKAR MOHAPATRA
169	WP(C)/17737/2022 9491/2022	KOI LAXMI-MP	MIHIR SEKHAR SAHOO
170	WP(C)/17738/2022 9492/2022	KRUPAJALA SELF HELP GROUP-MP	AJAY NAYAK
171	WP(C)/17739/2022 9493/2022	KOI RAMU-MP	MIHIR SEKHAR SAHOO
172	WP(C)/17740/2022 9494/2022	BAI REDDY MANGA-MP	MIHIR SEKHAR SAHOO
173	WP(C)/17741/2022 9495/2022	ODISHA ABHIBHABAK MAHASANGHA, BBSR-MP	ADISHA MOHANTY
	WP(C)/17746/2022		